## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1940
ANSWERED ON:11.08.2011
WATER AS A NATIONAL ASSET
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## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has requested the Ganga basin States of Rajasthan, Haryana, Bihar, Uttar Pradesh, West Bengal, Madhya Pradesh, Himachal Pradesh, Chhattisgarh, Uttarakhand and Delhi to declare water as a national asset so that it could be managed in a more equitable and efficient way;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to declare water as a national asset?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) National Water Policy, 2002 adopted by the National Water Resources Council, inter-alia, declares water as precious national asset. All State Governments have been asked to formulate State Water Policies in their respective States on the lines of National Water Policy.